

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/3629/2025 ARBP/22/2025	M/S KING SECURITY GUARDS SERVICES PVT.LTD. VS GENERAL MANAGER EAST COAST RAILWAY, BBSR	HITENDRANATH RATH VS	// ( //
2	D-BLAPL/6233/2025 BLAPL/2347/2025	BIGYAN MATIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/000018/2022
3	D-BLAPL/4286/2025 BLAPL/2348/2025	BALESWAR @ BALE MAJHI VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /141 /2024 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000138/2024
4	D-BLAPL/6234/2025 BLAPL/2349/2025	RABINATH @ RABINDRA ROUT VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PAIKMAL /167 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000859/2024
5	D-BLAPL/6069/2025 BLAPL/2350/2025	BAI @ BAINATH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /144 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000641/2024
6	D-BLAPL/6172/2025 BLAPL/2351/2025	SAHIL KUMAR MISHRA VS STATE OF ODISHA	BHARATI DASH VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000983/2024
7	D-BLAPL/6235/2025 BLAPL/2352/2025	PATHANI PARIDA @ ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NIRAKARPUR /87 /2013 S.D.J.M.,KHURDA(Khordha ) GR/0000836/2013
8	D-BLAPL/6177/2025 BLAPL/2353/2025	BINOD KUMAR SA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BHAWANIPATNA SADAR /403 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0001024/2024
9	D-BLAPL/6258/2025 BLAPL/2354/2025	HIMANSU SEKHAR BISOYI @ KULU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /80 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000347/2025
10	D-BLAPL/6182/2025 BLAPL/2355/2025	PRABIN BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /435 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000913/2024
11	D-BLAPL/6265/2025 BLAPL/2356/2025	PRAKASH KHATUA @ MITHUN VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	Maitri Vihar PS /27 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000038/2025

## ORISSA HIGH COURT

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12	D-BLAPL/6207/2025 BLAPL/2357/2025	KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	DEOGARH /372 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000785/2024
13	D-BLAPL/6267/2025 BLAPL/2358/2025	DILESH KUMAR PAIKRAY @ MAGU VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	KHANDAGIRI P.S. /53 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000049/2025
14	D-BLAPL/6269/2025 BLAPL/2359/2025	AKSHAYA GOUDA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	KHANDAGIRI P.S. /581 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001751/2023
15	D-BLAPL/6084/2025 BLAPL/2360/2025	JASODA JENA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /897 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001457/2024
16	D-BLAPL/6170/2025 BLAPL/2361/2025	SUDHIRA HARIJAN @ TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /24 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000039/2025
17	D-BLAPL/5968/2025 BLAPL/2362/2025	PRAKASH KHUNTIA VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /167 /2024 S.D.J.M.,BARGARH(Bargarh ) GR/0000859/2024
18	D-BLAPL/6253/2025 BLAPL/2363/2025	DEBANAND BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000004/2025
19	D-BLAPL/5039/2025 BLAPL/2364/2025	ABINASH MOHARANA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	MADHUPATNA /269 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001077/2024
20	D-BLAPL/6010/2025 BLAPL/2365/2025	HEMANTA SINGH VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	NAIKANI-DIHI /29 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak ) Spl/0000006/2025
21	D-BLAPL/2928/2025 BLAPL/2366/2025	PRABIN @ PRAVEEN KUMAR SAMAL VS STATE OF ODISHA	SUJATA JENA VS	KEONJHAR SADAR /167 /2022 A.D.J.,KEONJHAR(Kendujhar) ST/0000072/2022
22	D-BLAPL/4717/2025 BLAPL/2367/2025	ABINASH MOHARANA VS STATE OF ODISHA	BISWA CHANADAN MOHANTY VS	MADHUPATNA /266 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001074/2024
23	D-BLAPL/5949/2025	DJ @ SUNIL NAYAK @ NAIK	ASUTOSH TRIPATHY	JARAPADA /39 /2016

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

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	BLAPL/2368/2025	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000178/2017
24	D-BLAPL/6303/2025 BLAPL/2369/2025	BANA @ CHINTU @ MANAS NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SAMAL /366 /2022 J.M.F.C,TALCHER(Anugul ) GR/0000036/2022
25	D-BLAPL/6319/2025 BLAPL/2370/2025	MAHAJAN LUHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000006/2025
26	D-BLAPL/6363/2025 BLAPL/2371/2025	BIGYANANDA NAIK @ NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) 2(A)CC/0000005/2025
27	D-BLAPL/6338/2025 BLAPL/2372/2025	SUMIT PODAR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000038/2024
28	D-BLAPL/5889/2025 BLAPL/2373/2025	BIRSADEV TIRKEY VS STATE OF ODISHA	LALATENDU PAL VS	BRAHMANITARANG /97 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000154/2022
29	D-BLAPL/6369/2025 BLAPL/2374/2025	MANIK SHEIKH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) 2(A)CC/0000059/2024
30	D-BLAPL/6431/2025 BLAPL/2375/2025	TANMAYA BAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
31	D-BLAPL/6354/2025 BLAPL/2376/2025	SONU @ UDAY PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /10 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000057/2025
32	D-BLAPL/6342/2025 BLAPL/2377/2025	RAHUL SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000013/2025
33	D-BLAPL/6357/2025 BLAPL/2378/2025	KANHU @ KANHA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	SARANAKUL /214 /2024 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000504/2024
34	D-BLAPL/6305/2025 BLAPL/2379/2025	TARU @ CHATURA NAIK VS	BIRAJA PRASAD NANDA VS	TALCHER TOWN /49 /2014 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

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35	D-BLAPL/5690/2025 BLAPL/2380/2025	STATE OF ODISHA MIR ZAHUR @ MD. RAFI AHMED VS	PRATAP KUMAR NAYAK VS	GR/0000213/2014 NEMALO /200 /2023 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)
36	D-BLAPL/6467/2025 BLAPL/2381/2025	STATE OF ODISHA S K WASIM RAJA @ SHAIKH WASIM RAJA VS	SIDHARTHA DAS VS	Spl/0000196/2023 BARGARH /61 /2025 S.D.J.M.,BARGARH(Bargarh )
37	D-BLAPL/6282/2025 BLAPL/2382/2025	STATE OF ODISHA SUJIT KUMAR BEHERA VS	KARUNAKAR NAYAK VS	CT/0000144/2025 ANGUL TOWN /100 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)
38	D-BLAPL/5235/2025 BLAPL/2383/2025	STATE OF ODISHA RABINDRA SETHI VS	ASHOK DAS VS	GR/0000209/2025 BHANJANAGAR /21 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Garbhanga)
39	D-BLAPL/6181/2025 BLAPL/2384/2025	STATE OF ODISHA G. VENKAT RAO PATNAIK VS	BISWAJIT RANJAN TRIPATHY VS	Spl/0000221/2023 NARAYANPATNA /12 /2025 J.M.F.C.,LAXMIPUR(Koraput)
40	D-BLAPL/6313/2025 BLAPL/2385/2025	STATE OF ODISHA HEMANTA MIRDHA VS	DURGA PRASANNA MISHRA VS	GR/0000045/2025 //0 J.M.F.C.(II),SAMBALPUR(Sambalpur)
41	D-BLAPL/6371/2025 BLAPL/2386/2025	STATE OF ODISHA PRATAP KISHORE BARIK @ PRATAP KISHOR BARIK VS	JUGALA KISHORE PANDA VS	2(B)CC/0000002/2025 //0 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
42	D-CMP/7970/2025 CMP/304/2025	STATE OF ODISHA SOMA BARUA VS	TUSAR KUMAR MISHRA VS	2(A)CC/0000049/2024 // CIVIL JUDGE (SD),ROURKELA(Sundargarh)
43	D-CMP/8294/2025 CMP/305/2025	JHUBA MINZ RAMAKANTA MAHAPATRA VS	AMIT PRASAD BOSE VS	CS/0000213/2022 // CIVIL JUDGE (SD),BARGARH(Bargarh )
44	D-CMP/8312/2025 CMP/306/2025	NABIN CHANDRA MAHAPATRA MANOJ MOHAPATRA VS	AMITAV TRIPATHY VS	CS/0000130/2023 // CIVIL JUDGE (SD),NAYAGARH(Nayagarh)
45	D-CONTC/8096/2025 CONTC/1000/2025	ANANDA CHANDRA BIDHAR MUKESH KUMAR BAITHARU VS	ADV VS	CS/0000236/2013 // ()
		NIRMAL CHANDRA MISHRA,OAS(I)		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

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46	D-CONTC/8110/2025 CONTC/1001/2025	PRAFULLA KUMAR SWAIN VS RASHMI RANJAN SAHOO,SUPDT. ENGNR. PURI (R AND B) DIVN.,PURI	ADV. VS	// 0 //
47	D-CONTC/8117/2025 CONTC/1002/2025	PAHALI NAYAK VS USHA PADHEE,IAS	SATYA RANJAN PATI VS	// 0 //
48	D-CONTC/8151/2025 CONTC/1003/2025	MANARANJAN NAYAK VS JYOTI PRAKASH MISHRA,DIRECTOR,ELEMENTRAY EDUCATION,ODISHA	ADV. VS	// 0 //
49	D-CONTC/8155/2025 CONTC/1004/2025	KAILASH CHANDRA SEND VS JYOTI PRAKASH MISHRA,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0 //
50	D-CONTC/2972/2025 CONTC/1005/2025	CHANDRAMANI ACHARYA VS SHALINI PANDIT, COMMNR. CUM SECY. S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
51	D-CONTC/5987/2025 CONTC/1006/2025	SWARNAPRAVA RATH VS K NAGESWAR RAO, PROJECT DIRECTOR, N.H.A.I	ADV VS	// 0 //
52	D-CONTC/6598/2025 CONTC/1007/2025	PRAFULLA KUMAR BEHERA VS SHALINI PANDIT,IAS	BHARAT JALLI VS	// 0 //
53	D-CONTC/6601/2025 CONTC/1008/2025	DILLIP KUMAR PARIDA VS SHALINI PANDIT, I.A.S.	BHARAT JALLI VS	// 0 //
54	D-CONTC/6605/2025 CONTC/1009/2025	LIKU PANDA VS SHALINI PANDIT, IAS	BHARAT JALLI VS	// 0 //
55	D-CONTC/6606/2025 CONTC/1010/2025	HEMANTA KUMAR SAHU VS SHALINI PANDIT,IAS	BHARAT JALLI VS	// 0 //
56	D-CONTC/8165/2025 CONTC/1011/2025	HARIDRABATI MOHANTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
57	D-CONTC/8167/2025	KEDAR SANKAR MAHAKUD	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1012/2025	VS MANORANJAN MALLIK,DIRECTOR,SECONDARY EDUCATION,ODISHA	VS	() //
58	D-CONTC/8193/2025 CONTC/1013/2025	BHAKTA RANJAN DIXIT VS SALIN PANDIT, IAS	ADV. VS	// () //
59	D-CONTC/8195/2025 CONTC/1014/2025	SULOCHANA SAHOO VS MANORANJAN MALLICK,OAS	ADV. VS	// () //
60	D-CONTC/7957/2025 CONTC/994/2025	HARADHAN DEBNATH VS SANJEEB KUMAR MISHRA,IAS	SUBHADUTTA ROUTRAY VS	// () //
61	D-CONTC/7962/2025 CONTC/995/2025	DILLIP KUMAR MAHANTA VS SANJEEB KUMAR MISHRA,IAS	SUBHADUTTA ROUTRAY VS	// () //
62	D-CONTC/7968/2025 CONTC/996/2025	SUSHIL PRADHAN VS SANJEEV KUMAR MISHRA,IAS	ADV. VS	// () //
63	D-CONTC/7997/2025 CONTC/997/2025	CHITTA RANJAN MISHRA VS USHA PADHEE,IAS	ADV. VS	// () //
64	D-CONTC/8001/2025 CONTC/998/2025	GOLAP BISWAL VS DILLIP KUMAR SETHI,OAS	ADV. VS	// () //
65	D-CONTC/8084/2025 CONTC/999/2025	HARICHANDAN NAYAK VS DILLIP ROUTRAJ, IAS	PRASANTA KUMAR SATAPATHY VS	// () //
66	D-CRLLP/5874/2025 CRLLP/19/2025	BHARAT KUMAR NAIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	//0 J.M.F.C.,KEONJHAR(Kendujhar)
67	D-CRLMC/6034/2025 CRLMC/878/2025	KSHIROD CHANDRA PATRA VS ROJALIN BARIK	SOUBHAGYA SUNDAR DAS VS	ICC/0000121/2018 BHADRAK TOWN /562 /2023
68	D-CRLMC/6038/2025 CRLMC/879/2025	NIRANJAN SUNA VS	ABHAYA KUMAR SHARMA VS	S.D.J.M.,BHADRAK(Bhadrak ) CRA/0000018/2024 //0 S.D.J.M.,BARGARH(Bargarh )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

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69	D-CRLMC/3520/2025 CRLMC/880/2025	MAMATA AGRAWAL@KUMBHAR RAMESH KUMAR PRADHAN VS STATE OF ODISHA	BIJAY KUMAR PARIDA VS	ICC/0000041/2023 //0 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH 2(C)CC/0000009/2014
70	D-CRLMC/4629/2025 CRLMC/881/2025	P.SRIDEVI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MAHILA (BERHAMPUR) /122 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001528/2024
71	D-CRLMC/5148/2025 CRLMC/882/2025	PRAVATI MANTRI @ SUSAMA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /80 /2005 J.M.F.C.,BHAPUR(Nayagarh ) GR/0000117/2005
72	D-CRLMC/5540/2025 CRLMC/883/2025	PITAMBAR PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	AIRPORT /73 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000290/2023
73	D-CRLMC/5720/2025 CRLMC/884/2025	BHASKAR SAHU @ BHASKAR CHANDRA SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	LALBAG /26 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000114/2020
74	D-CRLMC/5888/2025 CRLMC/885/2025	RAMESH CH. BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	SAMBALPUR VIGILANCE /12 /1995 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000291/2007
75	D-CRLMC/5901/2025 CRLMC/886/2025	PRABASH CHANDRA MISHRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	NAYAPALLI P.S. /23 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000049/2024
76	D-CRLMP/6255/2025 CRLMP/285/2025	TARUN KUMAR KHILAR VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	//0 ( //
77	D-CRLMP/6201/2025 CRLMP/286/2025	LITINA PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALUGAON P.S. /375 /2024 ( //
78	D-CRLMP/6028/2025 CRLMP/287/2025	PRADIPTA @ PRADEEPTA KUMAR SUNDARA @ SUNDARAY VS STATE OF ODISHA	PRAHALLAD SAHU VS	KHURDA SADAR /277 /2023 ( //
79	D-CRLMP/6193/2025 CRLMP/288/2025	NAYANA NAIK VS DIRECTOR GENERAL OF POLICE, CUTTACK	NIKUNJA KUMAR ROUT VS	//0 ( //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMP/6184/2025 CRLMP/289/2025	BISWAJIT SWAIN VS LIJARANI MOHANTY	SUBHAGYA SWAIN VS	//0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000005/2024
81	D-CRLMP/6185/2025 CRLMP/290/2025	SASMITA KISHAN VS STATE OF ODISHA	RAJA PANDA VS	MAHILA P.S.(BBSR) /21 /2019 ( ) //
82	D-CRLMP/5975/2025 CRLMP/291/2025	MUSTARI BIBI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 ( ) //
83	D-FAO/4912/2025 FAO/99/2025	D.M.,M/S UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS BANITA SWAIN	JAYASANKAR MISHRA VS	// COMMISSIONER.FOR WORKMENS COM EC/0000015/2021
84	D-MACA/5907/2025 MACA/285/2025	SANTOSHI DHAR @ SANTOSHI BAGH VS AKASH KUMAR BEHERA	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000019/2023
85	D-MACA/3474/2025 MACA/286/2025	RELIANCE GENERAL INSURANCE COMPANY LTD.,BBSR VS KADIALU BABAI	SUBRAT SATPATHY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000134/2015
86	D-MATA/8269/2025 MATA/96/2025	SANGEETA PRADHAN @ SANGITA VS SIMANCHAL CHOUDHURY	ASHOK KUMAR PRADHAN VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000117/2019
87	D-OTAPL/5598/2025 OTAPL/22/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESWAR VS M/S HAZEL MERCANTILE LTD.,MUMBAI	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ( ) //
88	D-RSA/8305/2025 RSA/111/2025	SUJIT KUMAR SAMANTARAY VS PARBATI MOHAPATRA	AMIT PRASAD BOSE VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000003/2024
89	D-RSA/5675/2025 RSA/112/2025	NARAYAN BARIK VS KHIRABATI BARIK	KEDAR KUMAR DASH VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000063/2022
90	D-RSA/3952/2025 RSA/113/2025	BABITA BHOI VS MANJU BHOI	SRINIVAS MOHANTY VS	// A.D.J.,ANGUL(Anugul ) RFA/0000003/2022
91	D-RSA/6412/2025	INJA CHAKRAVARTY	P. V. BALAKRISHNA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

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	RSA/114/2025	VS ATILI CHINNARAO @ VENKATASWAMI NAIDU	VS	A.D.J.,PARALAKHEMUNDI(Gajapati ) RFA/0000002/2019
92	D-TRP(C)/6532/2025 TRP(C)/62/2025	SUMITRA BEHERA VS NIHAR RANJAN DAS	BISWAJIT NAYAK VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000005/2025
93	D-TRPCRL/6042/2025 TRPCRL/21/2025	ARUNDHATI MALLICK VS STATE OF ODISHA	SANTOSH SAHOO VS	SEMILLIGUDA /27 /2024 NAYADHIKARI GRAMYA NAYALAYA, GR/0000029/2024
94	D-TRPCRL/6098/2025 TRPCRL/22/2025	PRAVATI SAHOO VS SUDHIRA KUMAR SAHOO	SANTOSH KUMAR DWIVEDY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) CMC/0000472/2015
95	D-WP(C)/3757/2025 WP(C)/6192/2025	DR JYOSHINARANI MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
96	D-WP(C)/5844/2025 WP(C)/6193/2025	MALAY SASMAL VS JUNIOR ENGINEER, ELECTRICAL, RASULGARH FULNAKHARA SUB-DIVISION	PRATAP KUMAR MOHANTY VS	// 0 //
97	D-WP(C)/6967/2025 WP(C)/6194/2025	M/S.RANGA MAHAL RESTAURANT GANDHI NAGAR, BERHAMPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
98	D-WP(C)/6045/2025 WP(C)/6195/2025	PRATAP KUMAR SETH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
99	D-WP(C)/7660/2025 WP(C)/6196/2025	RAJENDRA BAJORIA VS TAHASILDAR PURI	JAGAJIBAN PRADHAN VS	// 0 //
100	D-WP(C)/8214/2025 WP(C)/6197/2025	MUKUNDA CHANDRA PARIDA VS LAND ACQUISITION OFFICER CUM COLLECTOR , MAYURBHANJ	SATYA NARAYAN BHRAMAR RAY VS	// 0 //
101	D-WP(C)/8091/2025 WP(C)/6198/2025	BINOD KUMAR RATH VS UNION OF INDIA	DOLAGOBINDA MOHAPATRA VS	// 0 //
102	D-WP(C)/8373/2025 WP(C)/6199/2025	JYOTIRANJAN MALLICK VS	PAMI RATH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/7772/2025 WP(C)/6200/2025	STATE OF ODISHA BHAWANI SANKAR NANDA VS	BIREN SANKAR TRIPATHY VS	// // 0
104	D-WP(C)/8129/2025 WP(C)/6201/2025	STATE OF ODISHA SITAKANTA SATAPATHY VS	SATYABRATA SATAPATHY VS	// // 0
105	D-WP(C)/6122/2025 WP(C)/6202/2025	STATE OF ODISHA DURYODHAN BISOYEE VS	SANGRAM KESHARI ROUT VS	// // 0
106	D-WP(C)/8176/2025 WP(C)/6203/2025	STATE OF ODISHA BIBHUDENDU MISHRA VS	PRAJNA SARITA MOHANTY VS	// // 0
107	D-WP(C)/7913/2025 WP(C)/6204/2025	SUBHADARSHINI MOHANTY SARTHAK SAMANTARAY VS	SARADA PRASANNA SARANGI VS	// // 0
108	D-WP(C)/6942/2025 WP(C)/6205/2025	STATE OF ODISHA SMT PRANABATI NANDA VS	AMIT KUMAR NATH VS	// // 0
109	D-WP(C)/8137/2025 WP(C)/6206/2025	STATE OF ODISHA RAMESH CHANDRA PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
110	D-WP(C)/8139/2025 WP(C)/6207/2025	STATE OF ODISHA MANORAMA CHAINI VS	KRISHNA CHANDRA SAHU VS	// // 0
111	D-WP(C)/8145/2025 WP(C)/6208/2025	STATE OF ODISHA DAMBARUDHAR SAMANTARAY VS	KRISHNA CHANDRA SAHU VS	// // 0
112	D-WP(C)/7950/2025 WP(C)/6209/2025	STATE OF ODISHA KESHAB CHANDRA ROUT VS	AMIT PRASAD BOSE VS	// // 0
113	D-WP(C)/8147/2025 WP(C)/6210/2025	REGISTRAR (JUDICIAL) HIGH COURT OF ORISSA TULASI JANI VS	DIPTI RANJAN BHOKTA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/8149/2025 WP(C)/6211/2025	PURNA CHANDRA DAS VS STATE OF ODISHA	ARUN KUMAR ROUT VS	// 0 //
115	D-WP(C)/7956/2025 WP(C)/6212/2025	PRAMOD KUMAR KHUNTIA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
116	D-WP(C)/8153/2025 WP(C)/6213/2025	CHINMAYA KUMAR NAYAK VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
117	D-WP(C)/7814/2025 WP(C)/6214/2025	DIPAK RANJAN DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
118	D-WP(C)/7964/2025 WP(C)/6215/2025	AJAYA KUMAR JENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
119	D-WP(C)/8154/2025 WP(C)/6216/2025	PROFUL KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
120	D-WP(C)/8158/2025 WP(C)/6217/2025	SURENDRANATH PANIGRAHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
121	D-WP(C)/8159/2025 WP(C)/6218/2025	BHOLANATH SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
122	D-WP(C)/8126/2025 WP(C)/6219/2025	RABINDRA KUMAR BARICK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
123	D-WP(C)/8182/2025 WP(C)/6220/2025	DR.BISWANATH ADHEK VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// 0 //
124	D-WP(C)/8183/2025 WP(C)/6221/2025	SUDHANSU SEKHAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
125	D-WP(C)/8131/2025	KAMADEV BISWAL	RAGHUNATH DASMOHAPATRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6222/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/4250/2025 WP(C)/6223/2025	MANOJ KUMAR SHARMA VS UNION OF INDIA	ADYASIDHI MISHRA VS	// 0 //
127	D-WP(C)/7985/2025 WP(C)/6224/2025	SARATHI DAS VS RANJULATA DAS	MAHESWAR MOHANTY VS	// 0 //
128	D-WP(C)/4449/2025 WP(C)/6225/2025	MANOJ KUMAR JAIN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
129	D-WP(C)/8243/2025 WP(C)/6226/2025	ABHAYA KUMAR ROUSTRAY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
130	D-WP(C)/8143/2025 WP(C)/6227/2025	GHANASHYAM DASH VS STATE OF ODISHA	IN PERSON VS	// 0 //
131	D-WP(C)/5990/2025 WP(C)/6228/2025	MANI DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
132	D-WP(C)/7900/2025 WP(C)/6229/2025	BHABANI PANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
133	D-WP(C)/8150/2025 WP(C)/6230/2025	LAXMIDHAR TRIPATHY VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
134	D-WP(C)/8152/2025 WP(C)/6231/2025	LOKANATH PANDA VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
135	D-WP(C)/7893/2025 WP(C)/6232/2025	HADUBANDHU @ HADIBANDHU SAHOO VS KALANDI SAHOO	SHIBANI SHANKAR PRADHAN VS	// 0 //
136	D-WP(C)/8163/2025 WP(C)/6233/2025	PRABIR KUMAR DAS VS	BIBHUTI RANJAN MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/7945/2025 WP(C)/6234/2025	STATE OF ODISHA M/S. MANTU DAS VS COMMISSIONER OF SALES TAX CT AND GST	KSHIROD KUMAR SAHOO VS	// // 0 //
138	D-WP(C)/8416/2025 WP(C)/6235/2025	TIRTHABASI PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
139	D-WP(C)/8170/2025 WP(C)/6236/2025	JITENDRA MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
140	D-WP(C)/8174/2025 WP(C)/6237/2025	NRUSINGH CHARAN SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
141	D-WP(C)/8083/2025 WP(C)/6238/2025	UNION OF INDIA VS BANABIHARI MISHRA	PRASANNA KUMAR PARHI,D.S.G.I VS	// 0 //
142	D-WP(C)/8141/2025 WP(C)/6239/2025	ASHUTOSH DAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
143	D-WP(C)/8191/2025 WP(C)/6240/2025	ANASUYA DALAI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
144	D-WP(C)/8192/2025 WP(C)/6241/2025	RASHMIPRIYA MALLICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
145	D-WP(C)/8221/2025 WP(C)/6242/2025	SUVENDU MOHANTY VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
146	D-WP(C)/8194/2025 WP(C)/6243/2025	ASWINI KUMAR PATTNAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
147	D-WP(C)/8197/2025 WP(C)/6244/2025	PURNA CHANDRA DAS VS STATE OF ODISHA	ARUN KUMAR ROUT VS	// 0 //

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/8258/2025 WP(C)/6245/2025	MANORAMA MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
149	D-WP(C)/8442/2025 WP(C)/6246/2025	UMESH CHANDRA KHILAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
150	D-WP(C)/8264/2025 WP(C)/6247/2025	RUDRA MADHAB MUDULI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
151	D-WP(C)/8500/2025 WP(C)/6248/2025	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	// 0 //
152	D-WP(C)/8261/2025 WP(C)/6249/2025	M/S ADILAKHSHMI ENGINEERING, ANGUL VS MAHANADI COAL FIELDS LIMITED, SAMBALPUR	ABHISHEK DASH VS	// 0 //
153	D-WP(C)/8424/2025 WP(C)/6250/2025	ANUP KUMAR DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
154	D-WP(C)/8198/2025 WP(C)/6251/2025	M/S. LINGARAJ MODREN RICE INDUSTRIES, KOTPAD VS STATE OF ODISHA	T.N.MURTY VS	// 0 //
155	D-WP(C)/8426/2025 WP(C)/6252/2025	CHINMAY KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
156	D-WP(C)/8369/2025 WP(C)/6253/2025	LAXMI PATRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
157	D-WP(C)/8301/2025 WP(C)/6254/2025	M/S. ZEGMA DEVELOPERS PVT LTD. VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
158	D-WP(C)/8399/2025 WP(C)/6255/2025	JANMEJAYA SWAIN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
159	D-WP(C)/3820/2025	THE NBCC (INDIA) LTD, NEW DELHI	SAROJ KUMAR DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6256/2025	VS M/S. GURUMARAJ ENGICON PVT., BBSR	VS	0 //
160	D-WP(C)/8438/2025 WP(C)/6257/2025	SANJEEB KUMAR DUTTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
161	D-WP(C)/8303/2025 WP(C)/6258/2025	BASANTA KUMAR SAMAL VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
162	D-WP(C)/8094/2025 WP(C)/6259/2025	NIRANJAN CHOUDHURY VS SUPERINTENDENT OF POLICE, KALAHANDI	DHANANJAYA MUND VS	// 0 //
163	D-WP(C)/8443/2025 WP(C)/6260/2025	MANJULA MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
164	D-WP(C)/8304/2025 WP(C)/6261/2025	KAILASH CHANDRA BEHERA VS CHANCHALA BEHERA	SOUMYA MISHRA VS	// 0 //
165	D-WP(C)/8246/2025 WP(C)/6262/2025	RAMESH CHANDRA BADAJENA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
166	D-WP(C)/8419/2025 WP(C)/6263/2025	DEEPAK KUMAR PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
167	D-WP(C)/8266/2025 WP(C)/6264/2025	PRASAN KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
168	D-WP(C)/8186/2025 WP(C)/6265/2025	DURGA CHARAN MAHAPATRA VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //
169	D-WP(C)/8267/2025 WP(C)/6266/2025	ABHINNA KUMAR BISWAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
170	D-WP(C)/8436/2025 WP(C)/6267/2025	MALATI NAYAK VS	SIDHARTHA MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/8098/2025 WP(C)/6268/2025	STATE OF ODISHA NIRAKAR MAHARANA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// // 0 //
172	D-WP(C)/7897/2025 WP(C)/6269/2025	UPENDRA PODH VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
173	D-WP(C)/8200/2025 WP(C)/6270/2025	AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
174	D-WP(C)/8233/2025 WP(C)/6271/2025	ARUNA KUMAR TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
175	D-WP(C)/8240/2025 WP(C)/6272/2025	ANKIT PRASAD VS REGIONAL MANAGER, PUNJAB NATIONAL BANK, BBSR	GOBINDA CHANDRA DAS VS	// 0 //
176	D-WP(C)/8249/2025 WP(C)/6273/2025	SK SAMIUL ISLAM VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
177	D-WP(C)/8245/2025 WP(C)/6274/2025	PRASANTA KUMAR SARKAR VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
178	D-WP(C)/8410/2025 WP(C)/6275/2025	BIMAL KUMAR DHAL VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
179	D-WP(C)/8251/2025 WP(C)/6276/2025	KSHIRABDHI TANAYA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
180	D-WP(C)/8253/2025 WP(C)/6277/2025	PRASAN KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
181	D-WP(C)/8254/2025 WP(C)/6278/2025	KIRAN BALA PATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/8565/2025 WP(C)/6279/2025	MANABODH BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //
183	D-WP(C)/8255/2025 WP(C)/6280/2025	M/S GOPALJI KETAKI KHARA MASALA VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR	SUCHETA GUMANSINGH VS	// () //
184	D-ABLAPL/5271/2025 ABLAPL/2320/2025	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PENTHAKATA /113 /2024 () //
185	D-ABLAPL/6149/2025 ABLAPL/2321/2025	SANJAYA CHINHARA @ CHHMARA VS STATE OF ODISHA	SRINIBAS SAHOO VS	TANGI /40 /2025 () //
186	D-ABLAPL/6081/2025 ABLAPL/2322/2025	MANTU BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /47 /2025 () //
187	D-ABLAPL/6095/2025 ABLAPL/2323/2025	BISWAJIT SHARMA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	JODA /305 /2024 () //
188	D-ABLAPL/6153/2025 ABLAPL/2324/2025	BAINA SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000366/2024
189	D-ABLAPL/6154/2025 ABLAPL/2325/2025	MANOJ BEHERA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	CYBER CRIME AND ECONOMIC OFFEN () //
190	D-ABLAPL/6155/2025 ABLAPL/2326/2025	BABUNI PATRA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	KANDARPUR /3 /2023 () //
191	D-ABLAPL/6157/2025 ABLAPL/2327/2025	SANTOSH BEHERA @ SANTUA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KRUSHANANDAPUR /133 /2024 () //
192	D-ABLAPL/6161/2025 ABLAPL/2328/2025	RAHUL KUMAR GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /31 /2025 () //
193	D-ABLAPL/6163/2025	HEMANTA GHADAI	PRAVASH CHANDRA JENA	BHOGRAI /129 /2013

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2329/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/6164/2025 ABLAPL/2330/2025	JIBAN KUMAR JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /31 /2025 () //
195	D-ABLAPL/6166/2025 ABLAPL/2331/2025	BALARAM BEHERA @ BAPI BEHERA VS STATE OF ODISHA	SIDHANT PADHI VS	BALLIGUDA /72 /2021 () //
196	D-ABLAPL/6168/2025 ABLAPL/2332/2025	DURLLABHA KISAN @ DULLAB MIRDHA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	MAHULPALI /121 /2024 () //
197	D-ABLAPL/6173/2025 ABLAPL/2333/2025	NATI NAIK @ NATIKESAN HARIJAN VS STATE OF ODISHA	ABINASH PATTJOSHI VS	JAIPATNA /235 /2024 () //
198	D-ABLAPL/6257/2025 ABLAPL/2334/2025	UMA KANTA MOHANTY @ MANTU MOHANTY VS STATE OF ODISHA	SEPHALEE DAS VS	BANSADA /51 /2025 () //
199	D-ABLAPL/6249/2025 ABLAPL/2335/2025	DIBYA RANJAN ROUT VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /90 /2025 () //
200	D-ABLAPL/6250/2025 ABLAPL/2336/2025	FAKIR CHARAN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALICHANDRAPUR /47 /2025 () //